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THE MINISTER OF STATE DEPARTMENT IN THE AGRICULTURE AND COOPE-(SHRI RATION YOGENDRA MAKWANA) : (a) A number of steps are being taken to bring more areas under pineapple, banana and papaya cultivation. These include production and distribution of quality conducting planting material, demonstrations to popularize improved cultivation practices, arranging inputs on subsidised rate, providing loan for area expansion etc.

- (b) The following Schemes are implemented in Orissa in this regard:—
 - (1) Package Programme for development of banana.
 - (2) Scheme for Pineapple Development.
 - (3) Programme for distribution of papaya seedlings.
- (c) During the last 3 years about 1700 hectares of area has been additionally brought under these crops in Orissa.

World Bank study on modernisation of steel plants

1476. SHRI GANESHWAR KUSUM: Will the Minister of STEEL AND MINES be pleased to state:

- (a) what is the assessment made by Government about the expansion of steel plants; and
- (b) what are the details of the steel plants visited by the World Bank Officials and the steel plants identified for modernisation?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT):
(a) The steel plants at Bhilai and Bokaro are being expended to 4 mt. per annum capacities.

(b) World Bank teams visited Bokaro, Rourkela and Bhilai. The Bank has indicated that in case they decide to fund a modernisation scheme of a steel plant, they would consider the funding of Rourkela steel plant modernisation proposal.

Subletting of Government accommodation

1477. SHRI RAMSINGHBHAI PATALIYABAHI RATHVAKOLI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) what is the number of Central Government employees found guilty of subletting the Government accommodation allotted to them during the period from 1st January, 1983 to 31st March, 1986; and
- (b) what are the names, designations of the persons concerned, with action taken in each case?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b) Information is being compiled and will be placed on the Table of the House.

बाबा खड़क सिंह मार्ग, नई दिल्ली पर बनीं दुकानों और स्टालों का आबंटन

1478. श्री कल्पनीथ राय : क्या शहरी विकास मंत्री यह बताने की कृपा करंगे कि:

- (क) क्या यह सच है कि सम्पदा निदोशा-लय ने बाबा खड़क सिंह मार्ग, नई दिल्ली पर बनी दुकानों और स्टालों का आबटन करते समय अनुसूचित जातियों/अनुसूचित जन जातियों के व्यक्तियों को उनके तिये आरक्षित कोटे का आबटन नहीं किया है;
- (स) क्या यह भी सच है कि इस सम्बन्ध में कोई नीलामी नहीं की गई;
 - (ग) यदि हां, तो उसके क्या कारण हैं;

- (घं) क्या इस सम्बन्ध में कोई जांच कराई गयी है ; और
- (ङ) यदि हां, तो उसका ब्यौरा क्या है और यदि नहीं, तो उसके क्या करण हैं?

शहरी विकास मंत्रालय में राज्य मंत्री (भी दलबीर सिंह) : (क) से (ग) सरकार की वर्तमान नीति के अनुसार, सरकारी कालो-नियाँ में केन्द्रीय लांक निर्माण विभाग द्वारा हाल ही में निर्मित दकानें शाक्वत पट्टा धारण अधिकार के आधार पर सार्वजनिक नीलामी दवारा आबंटित की जानी होती हैं। 12.8 प्रतिशद द्कानें अनुसूचित जाति/ अनुस्चित जनजाति के सम्दायों के सदस्यों के लिए आरक्षित हैं। बाबा सड़क सिंह मार्ग, नई दिल्ली में 26 दुकानों/स्टाल निर्मित किए गए हैं। इन 26 दुकानों/स्टालों में से, 5 स्टाल अनुकम्पा आधार पर इजाजत तथा अनुज्ञप्ति आधार पर आबंटित किए गए हैं। उन्हें अनकम्पा के आधार पर आबंटन करने के लिए कुछ व्यक्तियों ने अभ्यावेदन दिए हैं उनके दावे जांचाधीन हैं। इसलिए, दकानों/स्टालों के लिए अभी तक कोई नीलामी नहीं की गई है। जैसे ही उन्हें सार्वजनिक नीलामी के लिए विज्ञापित किया जाएगा, अनुसूचित जाति/अनुसूचित जन-जाति के सदस्यों के लिये आरक्षित कोटे का ध्यान रखा जाएगा ।

(घ) और (ङ) प्रश्न ही नहीं उठता ।

Closure of Bharat Refractories Limited

1479. SHRI M. S. GURUPADA-SWAMY: will the Minister of STEEL AND MINES be pleased to state:

- (a) whether the workers and their unions have represented to Government about the closure of the Bharat Refractories Limited due to mismanagement of the unit in Bihar;
- (b) if so, what are the details thereof; and
- (c) what steps have been taken to remedy the situation?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT): (a) and (b) Some unions of the workers of Bharat Refractories Limited (BRL) have sent representathat the management the various units of BRL has been responsible for their deteriorating financial condition and that the units have reached such a stage that they might be closed down any time. It was suggested in the representations that the management of BRL be entrusted to a competent person.

(c) The performance of the various units of BRL is being closely monitored. The production and financial performance of all the units of BRL in 1985-86 has been better than what it was in 1984-85.

Working of the National Film Development Corporation

1480. SHRI M. S. GURU-PADASWAMY: Will the Minister of INFORMATION AND BROAD-CASTING be pleased to State:

- (a) whether it is a fact that the Film Certification Appellate Tribunal in its judgement on November 18, 1985 has criticised the working of the National Film Development Corporation;
- (b) if so, what are the details thereof; and
- (c) whether any steps have been taken to improve the working of the National film Development Corporation?

THE MINISTER OF STATE OF THE MINISTRY OF INFOR-MATION AND BROADCASTING (SHRI V. N. GADGIL): (a) to Film The (c) Certification Tribunal, set up under Appellate the Cinematograph Act, 1952, on an appeal filed by the National Film Corporation Development Ltd., under Section 5(C) of the Act against the decision of the Cnetral Board of Film Certification, Bombay, refusing certificate to the film, 'The Prize of Peril" (English), imported by the